

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 12th **Day of July 2018**)

Hon'ble Mr. Gokul Chandra Pati-AM
Hon'ble Mr. Rakesh Sagar Jain- JM

CCP No. 135 of 2017
(Arising out of Original Application No.216 of 2017)

1. Sanjeev Bimbisariye son of Shri Daya Shanker, presently posted as Income Tax Officer (Hq.) Office of the Principal Commissioner of Income Tax, Meerut, Aayakar Bhawan, Bhainsali ground, Meerut-250001.
2. Kamal Jain son of Shri Vijay Kumar Jain presently posted as Income Tax Officer (Jud. & Tech.) office of the Principal Commissioner of Income Tax, Meerut, Aayakar Bhawan, Bhainsali ground, Meerut-250001.
3. Rajendra Nigam son of Shri Om Prakash Nigam, presently posted as Income Tax Officer, Ward – 2 (3) (5), Jhansi, Aayakar Bhawan, Civil Lines, Jhansi-284303.
4. Devendra Kumar Pandey son of Shri B.D. Pandey presently posted as Income Tax Officer, Ward-1 (5), Ghaziabad, Income Tax Office, CGO Complex No. 1 near Old Hapur Chungi, Ghaziabad.
5. Arvind Kumar Shukla son of Shri Shiv Gulam Shukla, presently posted as Income Tax Officer – 2(2), Kanpur, Aayakar Bhawan, 16/69, Civil Lines, Kanpur.
6. Yuvraj Malik son of Shri Vikram Singh Mailk presently posted as Income Tax Officer, Ward – 2 (4), Meerut, Aayakar Bhawan, Bhainsali ground, Meerut-250001.
7. Dr. S.K. Arela son of Shri M.P. Arela, presently posted as Income Tax Officer – 1 (1), Agra, Aayakar Bhawan, Sanjay Place, Agra.

..... **Applicants**

By advocate: Shri S K Pandey

Versus

1. Shri Hasmukh Adhiya, Revenue Secretary to the Government of India, New Delhi.
2. Shri Sushil Chandra, Chairman, Central Board of Direct Taxes, New Delhi.

3. Sri Brij Mohan, Under Secretary to the Government of India, New Delhi.
4. Sri Abhay Tayal, Principal Chief Commissioner of Income Tax, Kanpur Region, Kanpur.

..... **Respondents**

By advocate: Shri L P Tiwari

O R D E R

Delivered by Hon'ble Mr. Gokul Chandra Pati –A.M.

Learned counsel for the applicant wants to withdraw the contempt petition at this stage since the gradation list where the gradation has been challenged was a draft gradation list and is not final.

2. Accordingly, the contempt petition is dismissed as withdrawn and the notices issued also stands discharged.

(Rakesh Sagar Jain)
Member (J)

Arun.

(Gokul Chandra Pati)
Member (A)